

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.105
IA-5251/2020 in
IB-236/ND/2020

IN THE MATTER OF:
LIC Housing Finance Ltd
VS.
KV DEVELOPERS (P) LTD

.. FINANCIAL CREDITOR
..RESPONDENT

SECTION :
U/s. 7 IBC, 2016

Order delivered on 30.3.2021

CORAM:
CH. MOHD. SHARIEF TARIQ
MEMBER (JUDICIAL)
SHRI NARENDER KUMAR BHOLA
MEMBER (TECHNICAL)

PRESENT:

For the Applicant/OC :

For the Respondent/CD

For the Intervener

:Advocate Mr. Ayush Shrivastava and Mr. Sougat Mishra for
Suspended Board of Directors
: Ms. Nikshubha Sethi, Adv. for the Applicant Resolution Professional

ORDER

IA-5251/2020 :

Counsel for the Applicant is present. Counsel for the suspended board of directors is present. The Counsel for the suspended board of directors prayed for time to make available the Tally Data and the documents required by the Resolution Professional. At request, time is enlarged.

List on 13.4.2021.


(NARENDER KUMAR BHOLA)
MEMBER (TECHNICAL)


(CH. MOHD. SHARIEF TARIQ)
MEMBER (JUDICIAL)

Surjit